

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 82/(MAH)/2016
MA No.454/2017,
539/2017 & IA 75/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE PARTIES:

M/s. Cyrus Investments Pvt. Ltd. & Anr.

V/s.

M/s. Tata Sons Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242, 244 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Mr. Zal
Andhyaswamy, Adv Mr. Chidamanda D.L., Counsel Ms. Shrutika Sardesai
as 4 of Ms. Mulla and Mulla and George Blunt
and Case arise for Respondent Nos. 6, 14, 16 to 22

Dr. Counsel Mr. Ravi Kadam,
Counsel Mr. Prateek Seksaria
Ms. Ruby Singh Ahuja
Mr. Shrawan Dewan
Mr. Nitesh Jain
Mr. Rohan Balra
Mr. Arjun Sharma
Ms. Reena Chaudhary
Ms. Tanvira Karanjawala
Mr. Jeet Karia
Ms. Juhli Mathur
Ms. Agnieszka Suila
Mr. Anupam Prakash
Mr. Sahil Monge

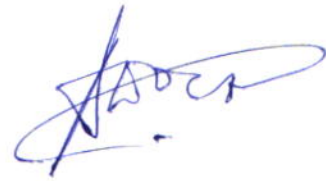
Nitesh Jain

i/ by Shri Dul Amarshah Mangaldas & Co.
Advocates for R1, R2, R3 & R3

- 1) Mr. C. A. Sundaram, Sr. Adv.
- 2) Mr. Somasekhar Sundaresan, Adv.
- 3) Ms. Rohini Musa, Adv.
- 4) Mr. Ruzbeh Mistry, Adv.
- 5) Mr. Apurva Diwangi, Adv.
- 6) Mr. Manik Dogra, Adv.
- 7) Ms. Sonali Jaitley, Adv.
- 8) Mr. Mohit Arora, Adv.
- 9) Mr. Gungan Shah, Adv.
- 10) Mr. Parag Sawant, Adv.
- 11) Mr. Akshay Doctor, Adv.
- 12) Mr. Dharal Kothari, Adv.
- 13) Mr. Abhishekh Vekkatraman, Adv.
- 14) Mr. Ravi Tyagi, Adv.
- 15) Mr. Shubhanshu Gupta, Adv.
- 16) Ms. Sangeeta Kapoor, Adv.
- 17) Ms. Rini Badoni, Adv.
- 18) Mr. Devashish Chauhan, Adv.
- 19) Mr. Apoorv Agarwal, Adv.

Advocates for
the Petitioners

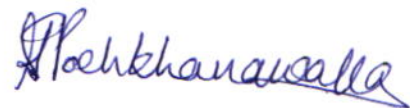
i/b Desai &
Diwangi



- Mr. Tanak Dwarkadas, Sr. Adv.
Mr. Sharan Tagtiani, Adv.
Mr. Behangia Tejeebhoy, Adv.
Mr. Kairan Kalyaniwala, Adv.
Ms. Shireen Pochkhanawalla, Adv.
Mr. Nitav Barot, Adv.

Advocates for
R. II

i/b Maneksha & Sethna.



ORDER

MA No.454/2017, 539/2017 & IA 75/2017 in CP 82/I&BP/NCLT/MB/MAH/2016

The Counsels for the Petitioners and the Respondents present.

Part heard.

List this matter for further hearing on 29.1.2018, 30.1.2018 and 31.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)